

TIN No. : 33522122117 }  
CST No. : 344494 } Dt. 12.06.03  
AREA CODE : 1 1 1  
RANGE : Coimbatore-II-C  
DIVISION : Coimbatore-II  
COMMISSIONARATE : Coimbatore  
CENTRAL EXCISE No. : AAEFV2801NEM002



**VIJAYALAKSHMI**  
HOME APPLIANCES

Dated: 16-07-2018

To

The Nodal Officer cum Secretary  
The Justice (Retired) R.M. Lodha Committee  
(In the Matter of PACL Limited)  
SEBI Bhavan  
Plot No.C-4A, G-Block  
Bandra-Kurla Complex, Bandra East  
MUMBAI 400 051

Sub: **Submission of Final Counter Proposal** - PURCHASE of PACL's Immovable Properties.

- Ref: 1. Order dated 23-02-2018 of the Hon'ble Supreme Court of India in Civil APPEAL NO. 13301/2015.  
2. Letter No. JRMLC/PACL/2988/2018 dated 16-03-2018 from Nodal Officer cum Secretary to the to the Committee.  
3. Our earlier Counter Proposal dated 20<sup>th</sup> June 2018  
3. Committee's Public Notice dated 10<sup>th</sup> July 2018  
4. Committee's Letter No. JRMLC/PACL/3169/19514/2018 dated 11-07-2018

We acknowledge with thanks the receipt of Committee's Letter dated 11<sup>th</sup> July 2018 for Invitation for Counter Proposals/Revised Proposals in furtherance of the Revised Proposal submitted by PACL Ltd., dt. 3-7-18, we wish to give our "Final Counter Proposal" for the "Properties " as listed in the enclosed Annexure, for the value Rs. 31,37,62,600/-

In this regard, we also would like to confirm the following:

- 1 The undersigned is competent and has vast experience in dealing properties business.
- 2 The undersigned undertakes that he has no link/connection and is NOT related to and/or associated with PACL.
- 3 The undersigned undertakes to submit a Cheque or Demand Draft in favour of the designated SEBI Account and shall intimate the same to the Committee.
- 4 The undersigned undertake that the Demand Draft/Cheque issued for the purchase of the above mentioned properties shall be the entire amount of the value of the properties towards the satisfaction of entire consideration amount of the said properties.

Contd .... 2

**VIJAYALAKSHMI MARKETING**

HEAD OFFICE : # 90, V.K. ROAD, PEELAMEDU, COIMBATORE - 641 004. INDIA.  
PHONE : + 91 422 - 2571503 / 2573579  
E-MAIL : vijayalakshnimktg@gmail.com / grinder2002@gmail.com  
WEBSITE : www.vijayalakshmiappliances.com / www.vijayalakshmiionline.com

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: 2 :

- 5 The undersigned states and assures the Committee that the buyers are aware and are proposing to buy the properties with the understanding that the Committee shall be providing sale certificate and the documents (Copies or Originals) which are available with the Committee and no queries shall be entertained by the Committee with regard to these documents.
- 6 If the proposal of the undersigned is accepted, the buyer or any other entity distinguished by the buyer shall pay full consideration towards the purchase of the said properties

We now request the Hon'ble Committee that our Counter Proposal for the above referred properties may kindly be considered favourably.

Thanking you,

**For VIJAYALAKSHMI MARKETING**

  
**N. RAJAN BABU**  
**PARTNER**  
**(AUTHORISED REPRESENTATIVE)**



**ENCL: ANNEXURE**  
**Detailing the List of Properties and our Offered Value.**

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# VIJAYALAKSHMI MARKETING - COIMBATORE



## ANNEXURE TO OUR FINAL COUNTER PROPOSAL - DETAILED LIST OF PROPERTIES

S.No.	Location of the Property	Extent	Govt. value (Circle Value) Per Acre	Our Offered Rate Per Acre	Total Value	Name of S.R.O.	Taluk/ District	State
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1 Chinthamani Village, Madurai

(Value in Rs.) (Value in Rs.) (in Rupees)

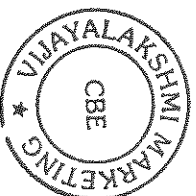
Madurai Joint MaduraiTq. Tamil  
(South) Madurai Dist. Nadu

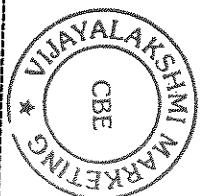
Survey No.	Extent	Govt. Value	Doct.No.
112/1B	0.82	201000	7058/2005
131/2C2	1.24	134000	7067/2005
133/2A	0.64	134000	7067/2005
133/2B	1.14	134000	7067/2005
133/181	0.1	134000	7070/2005
130/4	0.68	201000	7069/2005
132/3A	1.42	134000	4956/2005
132/3B1	0.35	134000	4956/2005
132/3B2	0.54	134000	4956/2005
132/3B3	0.43	134000	4956/2005
132/3B4	0.37	134000	4956/2005
132/3B5	0.74	134000	4956/2005
133/3B	0.52	134000	4956/2005
133/3C	0.27	134000	4956/2005
133/3D	0.27	134000	4956/2005
133/3E	0.27	134000	4956/2005
133/3F	0.27	134000	4956/2005
133/3G	0.39	134000	4956/2005
133/3H	0.66	134000	4956/2005

S.No.	Location of the Property	Extent	Govt. value (Circle Value) Per Acre	Our Offered Rate Per Acre	Total Value	Name of S.R.O.	Taluk/ District	State
<b>1 Chinthamani Village, Madurai</b>								
			<b>(Value in Rs.) (Value in Rs.) (In Rupees)</b>					
Survey No.	Extent	Govt. Value	Doc't. No.					
128/2A	0.42	134000	6390/2005					
131/2C1	0.62	134000	4744/2005					
131/2A	0.48	134000	4745/2005					
131/2B	1.99	134000	4745/2005					
131/3C	0.23	134000	8305/2005					
130/3A	0.37	201000	8305/2005					
130/3B	0.45	201000	8305/2005					
111/5A	0.47	201000	8305/2005					
129/3H	0.48	201000	8304/2005					
129/4A	0.48	201000	4955/2005					
131/1B	0.75	201000	4955/2005					
132/2C	1.23	134000	4955/2005					
127/1A	0.84	134000	4954/2005					
128/2B	0.94	134000	4954/2005					
111/5B	0.46	201000	4957/2005					
129/6	0.39	201000	4957/2005					
132/2A	0.54	134000	4957/2005					
130/4	0.68	201000	4957/2005					
133/1B2	1.38	134000	4957/2005					
133/1A	1.33	134000	5458/2005					
132/2B	0.56	134000	5459/2005					
			5460/2005					

Madurai  
Joint  
(South)

Madurai Tq. Tamil  
Madurai Dist. Nadu





: 3 :

S.No.	Location of the Property	Extent	Govt. value (Circle Value) Per Acre	Our Offered Rate Per Acre	Total Value	Name of S.R.O.	Taluk/ District	State
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**1 Chinthamani Village, Madurai**

(Value in Rs.) (Value in Rs.) (In Rupees)

Survey No.	Extent	Govt. Value	Doct.No.	Madurai Joint (South)	Madurai Tq. Madurai Dist. Nadu
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111/5C	0.93	201000	5462/2005		
132/1	2.5	134000	5463/2005		
132/3B6	1.26	134000	5464/2005		
128/1A	1.75	134000	5465/2005		

**TOTAL EXTENT 33.09 Acres**

**2640000 87357600**

2 Aamanakku Natham Village 256 Acres 33500 40000 10240000 Panthalkudi Arupukkottai Tq. Virudhunagar Dist Nadu

3 Kundakutthu Village 488 Acres 67000 75000 36600000 Sattur Sattur Taluk Virudhunagar Dist Nadu

4 Pappakudi Village 310 Acres 40000 45000 13950000 Sattur Sattur Taluk Virudhunagar Dist. Nadu

5 N. Mettupatti Village 300 Acres 40000 45000 13500000 Sattur Sattur Taluk Virudhunagar Dist. Nadu

*[Handwritten signature]*

: 4 :

S.No.	Location of the Property	Extent	Govt. value (Circle Value) Per Acre	Our Offered Rate Per Acre	Total Value	Name of S.R.O.	Taluk/ District	State
6	Appanaickenpatti Village	260 Acres	40000	45000	11700000	Sattur	Sattur Taluk Virudhunagar Dist.	Tamil Nadu
7	Nallamanaickenpatti Village	131 Acres	40000	45000	5895000	Sattur	Sattur Taluk Virudhunagar Dist.	Tamil Nadu
8.	Nemmeni Village	62 Acres	100000	110000	6820000	Sattur	Sattur Taluk Virudhunagar Dist.	Tamil Nadu
9	Muthali Village	13 Acres	201000	400000	5200000	Hosur	Hosur Taluk Krishnagiri Dist.	Tamil Nadu
10	Kondamangalam Village	35 Acres	3015000	3500000	122500000	Chengalpatu	Chengalpatu	Tamil Nadu
<b>TOTAL VALUE</b>		.....	.....	.....	<b>313762600</b>	.....	.....	.....

Place: COIMBATORE-TAMIL NADU

Dated: 16-07-2018

For VIJAYALAKSHMI MARKETING

PARTNER

